

FORM-G (EXTENSION) (Extension of last date for receipt of Eol) INVITATION FOR EXPRESSION OF INTEREST (Under Regulation 36A (1) and 36(A) (4A) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1 Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s Sindhanur Gangavathi Tollway Private Limited U45209TG2012PTC081923
2 Address of the registered office	Sy.No.9(P), CIT Green Building Lane, Hitec City, Kondapur, Hyderabad-500084.
3 URL of website	No Website
4 Details of place where majority of fixed assets are located	At two toll plazas at Hemagudda and Marali, Gangavathi-583227, Karnataka
5 Installed capacity of main products / services	Exclusive rights to operate, maintain and collect toll revenues for a period of 24 years from 09th January 2014 to 09th January 2038.
6 Quantity and value of main products / services sold in last financial year	Total Collection - Rs.16.92 Cr(FY 2021-22) Average daily traffic - 8860 PCU
7 Number of employees / workmen	85
8 Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	https://ezresolve.in/sindhanur-gangavathi-cirp . Details can be sought from sindhanurtollway@ezresolve.in
9 Eligibility for resolution applicants under Sec 25(2)(h) of the Code is available at:	https://ezresolve.in/sindhanur-gangavathi-cirp . Details can be sought from sindhanurtollway@ezresolve.in
10 Last date for receipt of Expression of Interest (Eol)	Dt.13th March 2023 (Originally 24th February 2023)
11 Date of issue of provisional list of Prospective Resolution Applicants	Dt. 23th March 2023 (Originally 03rd March 2023)
12 Last date for submission of objections to provisional list	Dt. 28th March 2023 (Originally 08th March 2023)
13 Process email id to submit Eol	sindhanurtollway@ezresolve.in
Note: The prospective applicants who have already submitted their Eol under the original invitation dated 09th February 2023 need not submit the Eol again. Hyderabad Dt: 03rd March 2023 Raghu Babu Gunturu Resolution Professional Sindhanur Gangavathi Tollway Pvt Ltd. IBBI Registration No: IBBI/PA-002/IP-N00025/2016-2017/10053 Authorisation for Assignment issued by ICSI IPA is Valid till 3 Nov 2023	

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